

**CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI**

**w. e. f. 06.02.2019**

**DIVISION BENCHES**

1.	<b>Hon'ble The Chief Justice &amp; Hon'ble Mr. Justice Ratnaker Bhengra (Monday to Thursday)</b>	<b>(Whole Day)</b>	<b>LPA (2017 onwards): - Orders, Admission &amp; Hearing.</b> WPT, T.A., Tax matters- ( <b>Only Income Tax</b> ), Commercial Appellate Division, Writs relating to Vires & Validity of Acts, A.C.(D.B.), Cases related to Judicial Officers, cases referred to DB,:- <b>Orders, Admission &amp; Hearing.</b> Any matter not assigned before any Hon'ble Division Bench. <b>Cr. Appeal (D.B.) upto 1995:- Hearing</b>
2.	<b>Hon'ble The Chief Justice &amp; Hon'ble Mr. Justice H.C.Mishra (Friday)</b>	<b>(Whole Day)</b>	<b>WP(PIL) :- Orders, Admission &amp; Hearing. Tied up &amp; assigned matters.</b>
3.	<b>Hon'ble Mr. Justice D.N.Patel &amp; Hon'ble Mr. Justice B.B.Mangalmurti (Monday to Thursday)</b>	<b>(Whole Day)</b>	<b>LPA (up to 2016), WPT, T.A., Tax matters:- (Except Income Tax), F.A., Company Appeal, CMP, Cont.(Cvl.), Cont. (Appl.), CAT matters,:-Orders, Admission &amp; Hearing. Tied up and Assigned matters.</b>
4.	<b>Hon'ble Mr. Justice H. C. Mishra &amp; Hon'ble Mr. Justice Amitav K. Gupta (Monday to Wednesday)</b>  <b>(Thursday)</b>	<b>(WholeDay)</b>  <b>(1<sup>st</sup> Half)</b>	<b>Cr. Appeal (D.B.) (including u/s 389 Cr. P.C),Acq.Appeal(D.B.), W.P.(Cr), Cr. M. P., W.P.(Habaes Corpus), Cont.(Cr.), Cr. Rev:-Orders, Admission &amp; Hearing. Cr.Appl (D.B.) (2001 onwards):- Hearing (on Bail &amp; in custody).</b>  <b>Cr. Appeal (D.B.) (including u/s 389 Cr. P.C),Acq.Appeal(D.B.), W.P.(Cr), Cr. M. P., W.P.(Habaes Corpus), Cont.(Cr.), Cr. Rev:-Orders, Admission &amp; Hearing. Cr. Appl (D.B.) (2001 onwards):- Hearing (on Bail &amp; in custody). Tied up &amp; Assigned matters.</b>
5.	<b>Hon'ble Mr. Justice Aparesh Kumar Singh &amp; Hon'ble Mr. Justice Kailash Prasad Deo (Monday to Thursday)</b>	<b>(Whole day)</b>	<b>Cr.Appl (D.B.) (1996 to 2000):- Hearing (on Bail &amp; in custody). Appeal of convicts who are still in custody (Jail Appeals irrespective of Years).</b>

**SINGLE BENCHES**

1.	<b>Hon'ble Mr. Justice D.N.Patel (Friday)</b>	<b>(Whole day)</b>	Cont. (Cvl.), C.M.P:- <b>Orders, Admission, Tied-up, Assigned matters &amp; any matter not assigned before any Hon'ble Bench.</b> Cont. (Cvl.), in which Hon'ble Judge is not available.
2	<b>Hon'ble Mr. Justice H.C. Mishra (Thursday)</b>	<b>(2<sup>nd</sup> Half)</b>	A.C.(SB).:- <b>Orders, Admission, Hearing, Tied-up &amp; Assigned matters.</b>
3	<b>Hon'ble Mr. Justice Aparesh Kumar Singh (Friday)</b>	<b>(Whole day)</b>	All matters related to Fodder Scam:- <b>Orders, Adm. &amp; Hearing as well as Tied-up &amp; Assigned matters and Cont. (Cvl.), C.M.P :- Orders, Adm. &amp; Hearing</b>
4	<b>Hon'ble Mr. Justice S. Chandrashekhar (Monday to Friday)</b>	<b>(Whole day)</b>	Cr. Rev. (2013 onwards) Cr. M. P. (2016 onwards) Tr. Tr. Pet.(Cr.) and Criminal Writ matters:- <b>Fresh Filing, Orders, Admission, Stay matters &amp; Hearing.</b> (Tied up & Assigned matters on Friday.)
5	<b>Hon'ble Mr. Justice Amitav K. Gupta (Thursday ) (Friday)</b>	<b>(2<sup>nd</sup> Half) (Whole day)</b>	M. A.(Year 2017 onwards), C.R., Tr. Pet.(Cv.), S.C.L.P:- <b>Orders, Admission &amp; Hearing as well as Tied up and Assigned matters.</b>
6	<b>Hon'ble Mr. Justice Sujit Narayan Prasad (Monday to Friday)</b>	<b>(Whole day)</b>	WPC(Year 2017 onwards) & WPL (Year 2016 onwards):- <b>Fresh Filing, Orders, Admission &amp; Hearing.</b> (Tied up & Assigned matters on Friday.)
7	<b>Hon'ble Mr. Justice Rongon Mukhopadhyay (Monday to Friday)</b>	<b>(Whole day)</b>	WPC & WPL (Upto 2015):- <b>Fresh Filing, Orders, Admission &amp; Hearing.</b> Cont.(C),CMP:- <b>Orders &amp; Adm.</b> (Tied up & Assigned matters on Friday.)
8	<b>Hon'ble Mr. Justice Ratnaker Bhengra (Friday)</b>	<b>(Whole day)</b>	Cr. Appeal (S.J),(upto Year 2003): - <b>Hearing as well as Tied up &amp; Assigned matters.</b>
9	<b>Hon'ble Mr. Justice Ananda Sen (Monday to Friday)</b>	<b>(Whole day)</b>	WPS (2016 onwards):- <b>Fresh Filing, Orders, Admission &amp; Hearing.</b> Cont. ( C ), CMP:- <b>Orders &amp; Admission as well as Tied up &amp; Assigned matters on Friday.</b>
10	<b>Hon'ble Mr. Justice Anant Bijay Singh (Monday to Friday)</b>	<b>(Whole day)</b>	B.A. matters:- <b>Orders &amp; Admission.</b>  Cr. Appeal (S.J),(Year 2007): - <b>Hearing.</b>  All Election petition:- <b>Orders, Adm. &amp; Hearing.</b>  (Tied-up & Assigned matters on Friday.)
11	<b>Hon'ble Mr. Justice Dr. S. N. Pathak (Monday to Friday)</b>	<b>(Whole day)</b>	M. A. . (Year 2013 to 2016), F. A., S.A. (2013 onwards):- <b>Orders, Admission &amp; Hearing.</b> (Tied up & Assigned matters on Friday.)

12	<b>Hon'ble Mr. Justice Rajesh Shankar (Monday to Wednesday) (Thursday &amp; Friday)</b>	<b>(Whole day) (Whole day)</b>	Cr. M. P. (upto 2014) , Cr. Rev.(From 2008 to 2012):- <b>Orders, Admission &amp; Hearing.</b> Cr. Appeal (S.J) :- <b>Orders &amp; Admission</b> Cr. Appeal (S.J) (2004 to 2006 & 2008 onwards) :- <b>Hearing.</b> <b>(Tied up &amp; Assigned matters on Friday.)</b>
13	<b>Hon'ble Mr. Justice B.B. Mangalmurti (Friday)</b>	<b>(Whole day)</b>	P. C. Act except B.A.:- <b>Orders, Adm., Hearing</b> <b>Stay matters as well as Tied up &amp; Assigned matters.</b>
14	<b>Hon'ble Mr. Justice Anil Kumar Choudhary (Monday to Friday)</b>	<b>(Whole day)</b>	A. B. A.:- <b>Orders &amp; Admission.</b> Cr. Rev.(up to 2007), Acq. Appeal (SJ), :- <b>Orders, Adm. &amp; Hearing.</b>  <b>(Tied-up &amp; Assigned matters on Friday.)</b>
15	<b>Hon'ble Mr. Justice Rajesh Kumar (Monday to Friday)</b>	<b>(Whole day)</b>	WPS (Upto 2015):- <b>Fresh Filing, Orders, Admission &amp; Hearing.</b> <b>Cont. ( C ), CMP:- Orders &amp; Admission as well as Tied up &amp; Assigned matters on Friday.</b>
16	<b>Hon'ble Mrs. Justice Anubha Rawat Choudhary (Monday to Friday)</b>	<b>(Whole day)</b>	M. A., F. A. & S. A. (up to 2012):- <b>Orders, Admission &amp; Hearing.</b> <b>WP(C) (Year 2016) :- Orders, Fresh Filing, Admission &amp; Hearing.</b> All Arbitration matters, WPC grouping (arising out of Arb. and Conciliation Act), Company Petitions, Company Appeals (SJ), Suits (arising out of Company matters), Testamentary Suits, Probate and Letters of Administration matters and Original Criminal Miscellaneous cases (Arising out of Company matters), Cont. (Cvl.), C.M.P :- <b>Orders, Admission &amp; Hearing.</b> <b>(Tied up &amp; Assigned matters on Friday.)</b>
17	<b>Hon'ble Mr. Justice Kailash Prasad Deo (Friday)</b>	<b>(Whole day)</b>	Cr. M.P. (Year 2015) :- <b>Orders, Admission &amp; Hearing as well as tied up &amp; Assigned matters.</b>

- NOTE: - 1. ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.**
2. LISTING OF C.M.P CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.
3. ALL MOTIONS WITH REGARD TO B. A.MATTERS MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE ANANT BIJAY SINGH**
4. ALL MOTIONS WITH REGARD TO A. B .A. MATTERS MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY.**